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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/67/2016  
NAME OF THE PETITIONER(S) : P.M. Johnny & another  
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- |    |   |                         |   |
|----|---|-------------------------|---|
| 1. | T.K. Bhaskar<br>Priyadarshini<br>Achi<br>Keethi | Counsel for Respondents |    |
| 2. | Chandramouli Prabakar                           | Counsel for Petitioner  |  |

**ORDER**

Counsel for both of the parties present. Matter is posted for further arguments.

Put up on 10.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)